

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No, Sir. All the five nuclear power units are currently operating satisfactorily.

(b) Does not arise.

#### Inter State Boundary Disputes

5620. SHRI AMAR ROY PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases regarding inter-state boundary disputes pending with the Centre;

(b) the reasons for these disputes; and

(c) the time by which Government propose to settle them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). Boundary disputes between the following States involving territorial claims/counter-claims are pending :

(i) Assam and Nagaland;

(ii) Maharashtra and Karnataka;

(iii) Karnataka and Kerala; and

(iv) Punjab, Haryana and Himachal Pradesh.

These disputes can be resolved only with the willing cooperation of the State Governments concerned and towards this end the Central Government will be glad to extend all assistance to the State Governments. It is not possible to lay down any time limit for resolving these matters.

[Translation]

#### Expenditure Likely to be Incurred for Afforestation in U.P.

5622. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased to state :

(a) the total expenditure likely to be

incurred under the State and Central Heads during the Seventh Five Year Plan for afforestation in hill areas in Uttar Pradesh;

(b) whether Government propose to start some schemes in this area with the assistance from international organisations and with foreign aid also; and

(c) if so, the details of such schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) The Seventh Five Year Plan has not yet been finalised.

(b) There is no proposal to seek assistance from international organisations for afforestation in hill areas of Uttar Pradesh.

(c) Does not arise.

[English]

#### Nagpur-Akola-Chandrapur Vayudoot Service

5623. SHRI BANWARI LAL PUROHIT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is a proposal under the consideration of Government to start Vayudoot service from Nagpur-Akola-Chandrapur (Maharashtra) ;

(b) if so, whether Maharashtra Government has requested the Union Government to start Nagpur-Akola-Chandrapur Vayudoot service;

(c) if so, whether any final decision has been taken by the authorities in this regard; and

(d) if so, when the said Vayudoot service will start functioning ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir.

(b) Yes, Sir.

(c) The proposal to operate on this route was not considered feasible.

(d) Does not arise in view of (c) above.

#### Centrally Protected Monuments in Orissa

5624. SHRI SOMNATA RATH : Will the Minister of CULTURE be pleased to state :

(a) whether Government have prepared master plans for the proper preservation protection and conservation of the centrally protected monuments located in Orissa;

(b) if so, the name of the Centrally protected monuments for which master plans have been prepared; and

(c) the funds earmarked in 1985-86 for implementation of those Master Plans ?

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) and (b). So far a master plan for Konark has been prepared by the Government of Orissa which is under examination by the Archaeological Survey of India.

(c) Funds to the extent of Rs. 10 lakhs have been tentatively allocated for the Bhubaneshwar Archaeological Circle in 1985-86 for the upkeep of various protected monuments including Konark.

[Translation]

#### C.B.I. Prople against I.A.S. Officers

5625. SHRI SARFARAZ AHMAD : Will the PRIME MINISTER be pleased to state :

(a) the number of I.A.S. Officers against whom Central Bureau of Investigation conducted inquiry during the last three years, State-wise and the number of those officers who have been found guilty;

(b) whether Central Bureau of investigation is also conducting inquiry against some I.A.S. Officers in Uttar Pradesh; and

(c) if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) The State-wise and year-wise break-up of the IAS officers against whom CBI conducted inquiry during the last three years is as follows :

Name of the State	1982	1983	1984
Haryana	2	—	—
Manipur	1	—	—
Maharashtra	1	—	—
Madhya Pradesh	2	—	—
Bihar	—	—	2
Punjab	—	—	1
West Bengal	1	—	—
Union Territories	4	1	—
Total :	11	1	3

Investigation has been completed in cases. Seven cases, namely, 2 of Haryana, 1 of Madhya Pradesh, 3 of Union Territories and 1 of West Bengal have been closed for want of sufficient evidence. 1 officer of Manipur is facing trial as well as departmental proceedings. The CBI has recommended prosecution against 1 officer each of Madhya Pradesh and Union Territories; departmental action against 1 officer of Maharashtra; and suitable action as deemed fit against 1 officer each of Bihar and Union Territories.

(b) No, Sir.

(c) Does not arise.

[English]

#### Exemption from Central Excise Duty of Certain TI-68 Items

5626. DR. C.S. VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the department of Electronics has received representation from the